



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,28th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 1 i.e. ORIGINAL COURT NO. 1.**

**THIS BENCH WILL SIT AT 10:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**HEARING**

1	PIL/55/2017	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN	GA, ASSAM MR. B C DAS MR. A S DHILLON SC, HEALTH
	<b>WITH</b> I.A.(Civil)/42/2018 <b>in</b> PIL/55/2017	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING <b>Versus</b> THE STATE OF ASSAM	MR. N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/268/2019 <b>in</b> PIL/55/2017	STUDIO NILIMA- COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR N DUTTA MS. J HAZARIKA	GA, ASSAM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 1 i.e. ORIGINAL COURT NO. 1.**

**THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./296/2019 CRL.PET. 995/2016(D/O)	DIGANTA BARAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY	MR. J I BORBHUIYA (R2) MR. L MOHAN (R2) MRS. K H CHOUDHURY (R2) PP, ASSAM
<b>WITH</b>				
2	Crl.Pet./1095/2018	INDRANIL BARUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
<b>WITH</b>				
3	Crl.Pet./1179/2018	MINU ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR. R BARTHAKUR	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 2 i.e. ORIGINAL COURT NO. 2.]**

**THIS BENCH WILL RISE AT 12:00 NOON.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1568/2020 FIXED	RAFIKUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
<b>MOTION</b>				
2	AB/2076/2020	ABDUL MANNAF <b>Versus</b> THE STATE OF ASSAM	MR. W RAHMAN MS. S RASUL	PP, ASSAM
3	AB/2077/2020	KADER ALI @ ABDUL KADER <b>Versus</b> THE STATE OF ASSAM	MR. T AHMED	PP, ASSAM
4	AB/2078/2020	HEMANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
5	AB/2079/2020	BIPUL KALITA <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH	PP, ASSAM
6	AB/2081/2020	AFZAL ALI @ AFAZAL <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM MR. A S ALI MR. A A MONDAL MR S HUSSAIN MR. R JAMAN	PP, ASSAM
7	AB/2082/2020	MAKIBAR ALI @ MOKIBOR ALI @ MOKIBOR ROHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MR. M BERIA MR M U KHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 3 i.e. ORIGINAL COURT NO. 3.]**

**THIS BENCH WILL RISE AT 12:00 NOON.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1612/2020	AMINA BIBI @ ASIYA KHATOON <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
2	Bail Appln./1063/2020	OM NATH CHETRY AND ANR. <b>Versus</b> THE UNION OF INDIA	G UDDIN MR A CHOUDHURY MS. P A TALUKDAR	MR. B SHARMA, ADDITIONAL PP ASSAM SC, NCB
	<b>WITH</b> I.A.(CrI.)/408/2020 <b>in</b> Bail Appln./1063/2020	OM NATH CHETRY AND ANR. <b>Versus</b> THE UNION OF INDIA	G UDDIN	ASSTT.S.G.I.
3	Bail Appln./1380/2020	DURLAV SUTRADHAR <b>Versus</b> THE UNION OF INDIA	MR T KALITA MR. A SAIKIA MR J ISLAM MR J ISLAM	MR. B SHARMA, ADDITIONAL PP ASSAM SC, NCB
4	Bail Appln./1246/2020 FIXED	ASHIQUE IKBAL CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
5	Bail Appln./1457/2020 FIXED	L. JOYCHAND SING AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. M DAS MR. T DEURI	PP, ASSAM
6	Bail Appln./1461/2020 FIXED	BASUDEV DAS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b>			
7	Bail Appln./1476/2020	NURUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
8	AB/1849/2020 FIXED	SAFIQUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 4 i.e. ORIGINAL COURT NO. 8.**

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER  
RISING OF THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4394/2019 WITH LCR	JAYEDA BEGUM @ JAYEDA BEWA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS J H CHOUDHURY MR. B CHOWDHURY MR. M R Z CHOUDHURY MR B KALITA MD. H BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/8302/2019	SHER ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MS F N ZAMAN MR S H MAHMUD MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/1505/2020	ABDUL SALAM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B C DAS MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/1990/2020	SHYAMLAI NESSA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ADMISSION</b>				
5	WP(C)/8532/2019 WITH LCR, FIXED	ABDUL KHALEK <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> I.A.(Civil)/609/2020 <b>in</b> WP(C)/8532/2019	ABDUL KHALEK <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> I.A.(Civil)/1341/2020 <b>in</b> WP(C)/8532/2019	ABDUL KHALEK <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

6 **WITH**  
WP(C)/8847/2019

SAIJUDDIN ALI @ KHAIJUDDIN ALI  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR H R A CHOUDHURY  
MR S HOQUE

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

**WITH**  
I.A.(Civil)/647/2020  
**in** WP(C)/8847/2019

SAIJUDDIN ALI @ KHAIJUDDIN ALI  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR H R A CHOUDHURY  
MR S HOQUE

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 4**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 4 i.e. ORIGINAL COURT NO. 8.**

**THIS BENCH WILL RISE AT 12:00 NOON.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>STAY MATTERS</u></b>				
1	WP(C)/2967/2020 (ADMISSION), FIXED	INDRAJIT KOULI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/1313/2020 <b>in</b> WP(C)/2967/2020	SHANKAR KR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
2	WP(C)/2960/2020	HARI PRASAD MILI <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN SC. WATER RESOURCE DEPTT.
	<b>WITH</b> WP(C)/2999/2020	PRANAB KUMAR TURUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
4	WP(C)/3129/2020	PRANAB KUMAR TURUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
<b><u>OTHER MATTERS</u></b>				
5	WP(C)/2144/2019 (ADMISSION), FIXED	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, DLR
6	WP(C)/5723/2019 (ADMISSION), FIXED	PH. RUTH JOAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. D CHAKRABARTY	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MR. S P CHOUDHURY MR. A S DHILLON MR DIFENSO M SC. REVENUE
	<b>WITH</b> I.A.(Civil)/3292/2019 <b>in</b> WP(C)/5723/2019	URIREI SINGH <b>Versus</b> PH. RUTH JOAN SINGHA	MR. S P CHOUDHURY MR. A S DHILLON	MR D CHAKRABORTY



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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 5 i.e. ORIGINAL COURT NO. 6.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/3245/2020	M/S. J.B. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
2	WP(C)/3248/2020	B.R.G. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
3	WP(C)/3249/2020	SAMIR ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
4	WP(C)/3254/2020	CITY STEELS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
5	WP(C)/3266/2020	SHYAMANANDA REANG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR	SC, WATER RESOURCE
<b><u>BAIL HEARING (BA)</u></b>				
6	Bail Appln./1489/2020 FIXED	ABDUR ROSE PRADHANI <b>Versus</b> THE STATE OF ASSAM	MD A H ANSARI MR R D GOSWAMI	PP, ASSAM
7	Bail Appln./1514/2020 FIXED	MD JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM	MR A UPADHYAY MR. P UPADHYAY MR. S I ALI	PP, ASSAM
8	Bail Appln./1516/2020 FIXED	NARUTTAM KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. M CHETIA	PP, ASSAM
9	Bail Appln./1518/2020 FIXED	BILAT HUSSAIN @ BILAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
10	Bail Appln./1520/2020 FIXED	BILAT HUSSAIN @ BILAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM

**OTHER MATTERS**

11 WP(C)/1754/2015  
(ORDERS), WITH OFFICE NOTE,  
FIXED

XXX XXX XXX  
**Versus**  
IN RE - THE GOVERNMENT OF ASSAM  
and 3 ANR.

MR. S S DEY (AMICUS  
CURIAE)  
SC, GHC

GA, ASSAM  
MR. U K NAIR (SR. SC, F.T)  
MR. R BORPUJARI (SC,  
FINANCE DEPTT.)  
MS. A GAYAN, CGC  
MR. D MAZUMDAR (ADDL  
GA, ASSAM)  
MR H K DAS, SC, GHC  
MR. C CHOUDHURY  
MR. B K CHTERI (SR. GA,  
ASSAM)

12 Cont.Cas(C)/280/2020  
(ORDERS), FIXED

UTPAL BAIRAGI  
**Versus**  
RAMENDRA NATH SARMA

MR. S BORA  
MS J RAJKUMARI

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 6 i.e. ORIGINAL COURT NO. 7.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	AB/2069/2020	SAHERA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M KHAN MR N ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
2	Bail Appln./1541/2020 FIXED	KARTIK SARKAR <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	PP, ASSAM
3	Bail Appln./1562/2020 FIXED	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM MR S JAFRI MR P K KONCH	PP, ASSAM
4	Bail Appln./1572/2020 FIXED	BISHNU DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
<b>WITH</b>				
5	AB/1940/2020	RAJIV DAS AND ANR. <b>Versus</b> STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
<b>WITH</b>				
6	AB/1963/2020	DIPAK BARUAH <b>Versus</b> STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
7	Bail Appln./1576/2020 FIXED	NUR ISLAM HUSSAIN @ MASTER <b>Versus</b> THE STATE OF ASSAM	MR. B BORAH MR. N GOSWAMI MR P DEKA	PP, ASSAM
8	Bail Appln./1577/2020 FIXED	MD. AMIR UDDIN RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,28th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 7 i.e. ORIGINAL COURT NO. 9.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	W.P.(CrI.)/10/2020 FIXED	SEFALI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MR A R BHUYAN MR. M SMITH MR. M A I HUSSAIN MS. K JAIN	GA, ASSAM
2	WP(C)/2264/2020 FIXED	M/S URBAN SYSTEMS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
3	WP(C)/2936/2020 FIXED	SIMANTA BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA	SC, PWD
4	WP(C)/3216/2020 FIXED	DIBRUGARH FISHING CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H TALUKDAR	GA, ASSAM
<b>STAY MATTERS</b>				
5	I.A.(Civil)/1325/2020 (ORDER-STAY-VACATING), FIXED in WP(C)/1006/2018	BRAJEN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION
	<b>WITH</b> WP(C)/1006/2018	DILIP BORA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R- 6,7,8,9,13) MR. D. MAHANTA (R- 7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
6	<b>WITH</b> WP(C)/5575/2014	SANJAI KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)

7	<b>WITH</b> WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
8	<b>WITH</b> WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR.R B GOHAIN(R-9) MR. A KALITA (R 10, 11) SC, PERSONNEL DEPT. SC, IRRIGATION
	<b>WITH</b> I.A.(Civil)/1634/2016 <b>in</b> WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION
	<b>WITH</b> I.A.(Civil)/2753/2017 <b>in</b> WP(C)/5870/2016	HEM CHANDRA BARUAH <b>Versus</b> DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
9	<b>WITH</b> WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION MRS. B HAZARIKA FOR CAVEATOR
10	WP(C)/2883/2020 (ORDERS), FIXED	NUR MOHAMMAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MR. M ISLAM	SC. REVENUE SC, PWD
		<b><u>OTHER MATTERS</u></b>		
11	WP(C)/7633/2019 (ADMISSION), FIXED	SWAPAN LANGTHASA AND 5 ORS. <b>Versus</b> NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND ANR.	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, N C HILLS

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,28th August 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[AT 10:30 A.M.]**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.8 i.e. ORIGINAL COURT NO. 10.**

**RESPECTIVE DIVISION BENCH-II AND SINGLE  
BENCH OF HONOURABLE MR. JUSTICE S.SAIKIA  
WILL SIT AFTER RISING OF THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WA/195/2019	THE STATE OF ASSAM AND ANR <b>Versus</b> DR. AMALENDU NAG AND 2 ORS	MR. R MAZUMDAR MR. K GOGOI	MR B D DAS MR. A K DUTTA MR. A CHAMUAH MR. B PURKAYASTHA, SC- HIGHER EDUCATION DEPTT.- MR A B DEY MR. S SUTRADHAR
	<b>WITH</b> I.A.(Civil)/3733/2019 <b>in</b> WA/195/2019	DR. AMALENDU NAG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU MR. A CHAMUAH SC, U G C
2	WA/284/2017  CAVT. NO. 1383/2017	THE STATE OF ASSAM and ANR <b>Versus</b> DR. PROTIM SHARMA and ANR	MR. N J KHATANIAR MR. D SAIKIA MR. S MEDHI	MR. K N CHOUDHURY (R2) MR. Y S MANNAN MR. M MAHANTA (R2) MR. D J DAS (R2) FOR CAVEATOR MR. S GOHAIN SC, U G C

LEAVE NOTE OF ADVOCATES FOR 28/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020





## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,28th August 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 10**

**[DIVISION BENCH - II**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.8 i.e. ORIGINAL COURT NO. 10.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	I.A.(CrI.)/245/2020 WITH LCR 5 FILES, (AT 10:30 A.M.)(BY SLIP) in CrI.A./113/2020 <b>WITH</b> CrI.A./113/2020	SHRI MAHENDRA YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI	PP,ASSAM
		SHRI MAHENDRA YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MR. P M TALUKDAR MR U SAIKIA MS A PARVEEN	PP, ASSAM
<b><u>ADMISSION</u></b>				
2	CRL.A(J)/47/2020	MOINA DAS <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/50/2020	RADHAN KHARAI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/51/2020	KANAK SAIKIA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
<b><u>ORDERS</u></b>				
5	I.A.(CrI.)/118/2018 WITH OFFICE NOTE, LCR 5 FILES AND P.B.-2, FIXED in CrI.A./49/2018 <b>WITH</b> CrI.A./49/2018	HAR SING TERON <b>Versus</b> STATE OF ASSAM AND ANR	MR Z KAMAR MR. T N DAS MS. A GOSWAMI	PP, ASSAM
		HAR SING TERON <b>Versus</b> STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR Z KAMAR MR. T N DAS MS.R DEKA MR. R BORA MRS. S ISLAM MS. A GOSWAMI MR.S S GOSWAMI	PP, ASSAM
6	I.A.(CrI.)/158/2020 WITH OFFICE NOTE, LCR 6 FILES in CrI.A./63/2020	SRI ANUPAM BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K M HALOI MR A BARMAN MR. B DAS	PP, ASSAM

**WITH**  
Crl.A./63/2020

SRI ANUPAM BARUAH  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. K M HALOI  
MR A BARMAN  
MR. B DAS

PP, ASSAM

7 Crl.A./171/2020  
WITH OFFICE NOTE, FIXED

SHRI BHASKARJIT PHUKAN @  
SWAGADITYA PHUKAN AND ANR  
**Versus**  
NATIONAL INVESTIGATION AGENCY

MR. P J SAIKIA  
MR. R S MISHRA  
MR. P BORDOLOI

SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 9 i.e. ORIGINAL COURT NO. 11.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/312/2020	MUSSTT. REHENA BEGUM LASKAR <b>Versus</b> ASHIM SARKAR AND 3 ORS	MR H DAS MR. JUNM LASKAR	
2	WP(C)/3246/2020 FIXED	DAMAYANTI BORO AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B BORAH MR. N GOSWAMI MR P DEKA	GA, ASSAM SC, REVENUE
3	WP(C)/3300/2020 B/O	SUBHASH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR H BURAGOHAİN MR K P PATHAK MR. B J MUKHERJEE	GA, ASSAM SC, BTC
4	WP(C)/3320/2020 B/O	M/S. DEHING NADI PACHIMANCHAL ANCHALIK MEEN SAMABAY SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC. FOR MISSING AUTONOMOUS COUNCIL
<b>BAIL HEARING</b>				
5	AB/2355/2019 FIXED	TAGUNG NERI TALLO <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR A CHANDRAN MR. P TAFFO	MR. A BHATTACHARYA (INFORMANT) MS. K MALAKAR (INFORMANT) MR. A BHATTACHARJEE (INFORMANT) PP, ASSAM MS. K TALUKDAR (INFORMANT)
6	AB/4431/2019 FIXED	MONIKA ROY CHOUDHURY @ MONIKA DEVI CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
<b>WITH</b>				
7	AB/3009/2019	ABDUL KALAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
<b>WITH</b>				
8	AB/3015/2019	ABDUL KALAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
<b>OTHER MATTERS</b>				
9	RSA/77/2020 (FOR HEARING U/O XLI RULE II C.P.C. ), FIXED	ANJUMA BEGUM AND 3 ORS <b>Versus</b> MOZRUL HOQUE @ MOZUM ALI AND 45 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 10 i.e. ORIGINAL COURT NO. 13.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Crl.Pet./384/2020 FIXED	ANGOMJAMBAM NABAKUMAR SINGH <b>Versus</b> UNION OF INDIA	MS. J PAUL MR. T PRADHAN	SC, NCB
<b>BAIL HEARING</b>				
2	AB/445/2020 FIXED	MALABYA MOHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. U K DEKA MR. S BARTHAKUR	PP, ASSAM
3	AB/820/2020 FIXED	MD. ALI HOSSAIN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
4	AB/1923/2020 FIXED	ADAM ALI <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR J ISLAM MR. A SAIKIA MR. A S ALI	PP, ASSAM
<b>OTHER MATTERS</b>				
5	Crl.Pet./380/2020 (ORDERS NO STEPS), FIXED	PRANAB KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T SOM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,28th August 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 12 i.e. ORIGINAL COURT NO. 16.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/3190/2020 FIXED	SHAHER ALI SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC. REVENUE
2	WP(C)/3277/2020	MARY DAS @ SHARMA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, APDCL
3	WP(C)/3321/2020	SAILEN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H K DAS MR. U PATHAK MR. D J DAS	SC, WATER RESOURCE
<b><u>BAIL HEARING</u></b>				
4	AB/1383/2020 FIXED	AJIT MAJUMDAR <b>Versus</b> THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
<b><u>STAY MATTERS</u></b>				
5	I.A.(Civil)/1265/2020 (STAY- VACATING), FIXED in WP(C)/2329/2020 <b>WITH</b> WP(C)/2329/2020	BORNALI BORAH HAZARIKA AND 6 ORS <b>Versus</b> BIJU SAIKIA AND 11 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, PNRD GA, ASSAM MR. S R GOGOI
		BIJU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	MR. N C DAS SC, PNRD GA, ASSAM
<b><u>OTHER MATTERS</u></b>				
6	WP(C)/482/2017 (ADMISSION), FIXED	NIJARA SAMAJ KALYAN SANTHA and 9 ORS. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and 6 ORS.	MR.I ALAM MR.T SK MR.B J GHOSH	SC, APDCL
7	WP(C)/6076/2019 (ADMISSION), FIXED	AMICHEM ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K M MAHANTA MR B M DEKA	SC, HEALTH
8	I.A.(Civil)/1319/2020 (ORDERS), FIXED in WP(C)/698/2020 <b>WITH</b> WP(C)/698/2020	HAV(M) MABARAK ALI AHMED AND 4 ORS <b>Versus</b> ASI (STENO) HRISHIKESH DAS 5 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM MS U DAS
		ASI (STENO) HRISHIKESH DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M S SHARMA MS U DAS MS. B R KALITA	MR N DUTTA (R 6-10) GA, ASSAM

**WITH**  
I.A.(Civil)/1270/2020  
**in** WP(C)/698/2020

ASI (STENO) HRISHIKESH DAS  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MS U DAS  
MR. M S SHARMA

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,28th August 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 13 i.e. ORIGINAL COURT NO. 18.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	AB/1630/2020 FIXED	NAZRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
2	AB/1684/2020 FIXED	REJAUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
3	AB/1688/2020 FIXED	MAZID ALI @ ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MD. S ALOM	MR K UDDIN MR. A K AZAD PP, ASSAM
4	AB/1690/2020 FIXED	LILIMA KHATUN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. J ALI MR S JAFRI MR P K KONCH	PP, ASSAM
5	AB/1715/2020 FIXED	RAJIV MOMIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
6	AB/1729/2020 FIXED	HEMANTA DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
7	AB/1741/2020 FIXED	MS. SARASWATI CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H BEZBARUA LEGAL AID COUNSEL	PP, ASSAM
8	AB/1743/2020 FIXED	SHAMSUDDIN LASKAR @ SUNNY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF	G UDDIN MR. N H LASKAR PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,28th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 14 i.e. ORIGINAL COURT NO. 19.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	AB/1463/2020 FIXED	BANDANA DAS <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED	MR. M A SHEIKH MS F INTAZ MRS J BORAH PP, ASSAM
2	AB/1503/2020 FIXED	DINANATH SAH <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	PP, ASSAM
3	<b>WITH</b> AB/1429/2020	SRIKANT PRASAD JAISWAL <b>Versus</b> THE STATE OF ASSAM	MS J BORAH	PP, ASSAM
4	<b>WITH</b> AB/1648/2020	PINTU SAH <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR. H ROHMAN	PP, ASSAM
5	AB/1518/2020 FIXED	SULTAN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
6	AB/1526/2020 FIXED	HAJERA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
7	AB/1620/2020 FIXED	SOMA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	PP, ASSAM
8	AB/1629/2020 FIXED	SHAHID KHAN @ SAHID KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:www.ghconline.gov.in

**[ For Friday,28th August 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 15 i.e. ORIGINAL COURT NO. 20.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/2074/2020	RUBUL ALI @ REJWANUL HOQUE AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY MR. S ISLAM MR A HAWARI	PP, ASSAM
<b>BAIL HEARING</b>				
2	AB/1745/2020 FIXED	MD. AZAHAR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. K A MAZUMDER S AHMED MR. A MALIK	PP, ASSAM
3	AB/1762/2020 FIXED	INSAN ALI AHMED @ INSAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
4	AB/1776/2020 FIXED	AJMAL HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ MS S AHMED	PP, ASSAM
5	AB/1782/2020 FIXED	SAHIDUL ALAM <b>Versus</b> THE STATE OF ASSAM	MR A CHOUDHURY MR. R DEKA MR. V KUMAR	PP, ASSAM
6	AB/1783/2020 FIXED	PABITRA THAKURIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR R DHAR	PP, ASSAM
7	AB/1821/2020 FIXED	ZIAUL HAQUE KHAN <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MRS I BEGUM	PP, ASSAM
8	AB/1841/2020 FIXED	MOTIAR ALI @ MOTI MIYA <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
9	AB/1885/2020 FIXED	HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
10	AB/1886/2020 FIXED	SANJIB TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR. P C R DAS MRS. S DEKA	PP, ASSAM
11	AB/1887/2020 FIXED	DIMBESWAR RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
12	AB/1899/2020 FIXED	JYOTI DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM

13 WITH  
Bail Appln./1624/2020

NILUTPAL HAZARIKA  
**Versus**  
THE STATE OF ASSAM

MR. S NEOG  
MS. S G BARUAH

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020